**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**

**COURT - IV**

3. **CP(IB)-931(MB)/2020**

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT.SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.12.2020**

NAME OF THE PARTIES: Melange Systems Pvt. Ltd.
v/s.
PME Infratech Pvt. Ltd.

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**O R D E R**

The Court is convened through Video Conference.

1. Ms. Vibhuti Keny, Ld. Counsel for the Operational Creditor present. Mr. Biswajit Dubey, Ld. Counsel for the Corporate Debtor present.

2. Ld. Counsel for the Operational Creditor submits that the reply has been filed by the Corporate Debtor on last Friday. She seeks time to file a rejoinder. Time granted. The Counsel for the Operational Creditor may file her rejoinder within next two weeks i.e. latest by 01.01.2021.

3. List this matter for final hearing on **25.01.2021.**

**Sd/-**
**RAJESH SHARMA**
**Member (Technical)**

**Sd/-**
**SUCHITRA KANUPARTHI**
**Member (Judicial)**

14.12.2020 / pvs